

29

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.03.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP No. 735/241/HDB/2019
NAME OF THE COMPANY	Protopack Food Packaging Pvt Ltd
NAME OF THE PETITIONER(S)	Ravinder Kumar & another
NAME OF THE RESPONDENT(S)	Protopack Food Packaging Pvt Ltd & 02 others
UNDER SECTION	241

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh, Praveen mt.	Adv	800885682	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Mayur Munshi	Adv	98490 13595	

ORDER

Counsel for petitioner is present.

Counsel for respondent is present.

Again time requested for filing reply/counter.

Time extended as last chance.

List it on 25.03.2020.

Member(T)

Member(J)

pavani